

**Government of India**  
**Ministry of Drinking Water and Sanitation**

LOK SABHA  
UNSTARRED QUESTION NO.823  
TO BE ANSWERED ON 3-12-2015

**Assistance for Toilets**

**†823. SHRI BIDYUT BARAN MAHATO:**  
**SHRI BHARAT SINGH:**  
**SHRI C.R. CHAUDHARY:**  
**SHRI S.R. VIJAYAKUMAR:**  
**DR. A. SAMPATH:**  
**SHRI ARJUN LAL MEENA:**

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) The details of assistance provided for construction of toilet per household under Swachh Bharat Mission;
- (b) Whether the Government has received representation from Sulabh International Social Service Organisation and various other quarters to increase the amount being provided for construction of toilets, if so, the details thereof and the reaction of the Government thereto;
- (c) The number and percentage of people presently defecating in the open in the Country, State/UT-wise;
- (d) The total assistance provided to various States/UTs for construction of toilets during each of the last three years and the current year, State/UT-wise; and
- (e) Whether the Government proposes to simplify the guidelines/procedure such as presenting of photographs of toilets constructed repeated supervision, etc. For early implementation of the Mission, if so, the details thereof and if not, the reasons there for?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER & SANITATION**

**(SHRI RAM KRIPAL YADAV)**

(a) Under Swachh Bharat Mission (Gramin), there is a provision for providing an incentive of Rs. 12,000 for the construction of Individual household latrine (IHHL) to all Below poverty Line (BPL) households and to identified Above Poverty Line (APL) households (all SCs /STs, small and marginal farmers, landless labourers with homestead, physically handicapped and women-headed households).

Under Swachh Bharat Mission (Urban), Central government incentive for construction of toilets is Rs. 4000 per household toilets for each identified beneficiary households.

(b) Yes. The incentive to eligible beneficiaries for construction of toilet has been recently increased from Rs. 10000 to Rs. 12000 with effect from 2<sup>nd</sup> October, 2014 with the launch of the Swachh Bharat Mission-Gramin (SBM-G). This programme emphasizes on behavior change and is not a supply-driven construction led programme. Therefore, Rs. 12,000 per toilet is an incentive amount and not a reimbursement of the cost of the toilet, which may be lower or higher than this incentive amount, depending upon several factors.

(c) Based on the data of coverage given by the States on the IMIS of the SBM-G, State/UT-wise, number and percentage of rural households defecating in open as on 30-11-2015 is at Annexure-1.

State/UT-wise, number and percentage of urban households defecating in open as per Census 2011 is at Annexure-2.

(d) State/UT-wise, Central share released during the last three years and the current year under Nirmal Bharat Abhiyan (1.4.2012 to 1.10.2014) / SBM(G) (2.10.2014 onwards) is at Annexure-3.

State/UT-wise, Central share released during the last three years and the current year under SBM(Urban) is at Annexure-4.

(e) The capturing of photographs has been included in the IMIS for proper accounting. The GoI assists the States in respect of any practical difficulties faced by the States in this regard. Under SBM-G, the States have been given flexibility to adopt appropriate procedures to ensure desirable outcomes. The GoI has also written to the States to simplify various administrative processes and financing mechanism for providing incentives to the people under the scheme.

**Annexure-1**

**Statement referred in part (c) of the reply to Lok Sabha Un-starred Question No.823 due for reply on 3-12-2015**

**State/UT-wise, number and percentage of rural households defecating in open as on 30-11-2015**

<b>State/UT</b>	<b>Number of households defecating in Open</b>	<b>%</b>
A & N ILANDS	21104	46.23
ANDHRA PRADESH	4431007	58.78
ARUNACHAL PRADESH	69774	39.66
ASSAM	2784141	49.15
BIHAR	16388996	76.59
CHHATTISGARH	2463769	55.63
GOA	73224	39.28
GUJARAT	2549331	36.27
HARYANA	472036	15.39
HIMACHAL PRADESH	87853	5.92
JAMMU & KASHMIR	1171539	69.66
JHARKHAND	3394119	66.01
KARNATAKA	3935716	46.22
KERALA	193305	3.72
MADHYA PRADESH	7438415	60.75
MAHARASHTRA	5121121	40.84
MANIPUR	117848	27.32
MEGHALAYA	104580	25.41
MIZORAM	24650	21.54
NAGALAND	95801	36.43
ODISHA	7274998	80.65
PUDUCHERRY	45403	49.99
PUNJAB	752494	23.57
RAJASTHAN	6140803	53.37
SIKKIM	1985	3.40
TAMIL NADU	4188481	43.90
TELANGANA	2926692	65.14
TRIPURA	255434	31.28
UTTAR PRADESH	16893017	58.82
UTTARAKHAND	328983	21.21
WEST BENGAL	4340210	28.61
	<b>94086829</b>	<b>51.78</b>

## Annexure-2

Statement referred in part (c) of the reply to Lok Sabha Un-starred Question No.823 due for reply on 3-12-2015

State/UT-wise, number and percentage of urban households defecating in open as per Census 2011

State/UT	Number of households defecating in Open	%
ANDAMAN & NICOBAR ISLANDS	2668	7.77
ANDHRA PRADESH	807518	11.91
ARUNACHAL PRADESH	4437	6.73
ASSAM	49563	4.99
BIHAR	581606	28.88
CHANDIGARH	7192	3.15
CHHATTISGARH	426637	34.44
DADRA & NAGAR HAVELI	4182	11.11
DAMAN & DIU	1959	4.11
GOA	18846	9.51
GUJARAT	473251	8.74
HARYANA	153737	8.78
HIMACHAL PRADESH	11424	6.88
JAMMU & KASHMIR	55518	10.74
JHARKHAND	463521	30.99
KARNATAKA	569604	10.72
KERALA	60621	1.67
LAKSHADWEEP	153	1.87
MADHYA PRADESH	864280	22.48
MAHARASHTRA	831668	7.69
MANIPUR	4022	2.35
MEGHALAYA	2788	2.40
MIZORAM	1019	0.88
NAGALAND	2553	2.22
NCT OF DELHI	98665	3.03
ODISHA	503239	33.17
PUDUCHERRY	25096	12.17
PUNJAB	121377	5.80
RAJASTHAN	515220	16.67
SIKKIM	782	2.19
TAMIL NADU	1447304	16.21
TRIPURA	2975	1.27
UTTAR PRADESH	1104162	14.82
UTTARAKHAND	27965	4.72
WEST BENGAL	714459	11.25
<b>INDIA</b>	<b>9960011</b>	<b>12.63</b>

## Annexure-3

Statement referred in part (d) of the reply to Lok Sabha Un-starred Question No.823 due for reply on 3-12-2015

State/UT-wise, Central share released during last 3 years and current year under SBM(G)(Rs. in Crore)				
State/UT	2012-13	2013-14	2014-15	2015-16 (Upto 30-11-2015)
ANDHRA PRADESH	98.37	145.24	116.10	101.45
ARUNACHAL PRADESH	9.87	5.19	14.61	12.20
ASSAM	119.43	41.81	185.78	187.67
BIHAR	478.15	0.00	0.00	182.14
CHHATTISGARH	57.32	0.00	28.12	43.02
D & N HAVELI	0.00	0.00	0.00	0.00
GOA	0.00	0.00	0.00	1.05
GUJARAT	39.49	52.64	156.07	134.52
HARYANA	0.00	131.18	5.93	29.53
HIMACHAL PRADESH	16.67	30.50	130.17	4.37
JAMMU & KASHMIR	35.11	39.57	103.08	4.05
JHARKHAND	41.93	0.00	23.05	16.95
KARNATAKA	159.51	65.95	312.57	335.45
KERALA	0.00	43.01	33.97	8.50
MADHYA PRADESH	257.80	660.39	0.00	220.28
MAHARASHTRA	124.09	36.46	236.11	280.83
MANIPUR	35.09	0.00	9.18	8.19
MEGHALAYA	25.40	103.04	0.00	22.47
MIZORAM	4.97	8.06	0.00	3.32
NAGALAND	23.03	0.00	20.87	10.83
ODISHA	0.00	0.00	65.84	143.65
PUDUCHERRY	0.00	0.00	2.00	0.00
PUNJAB	0.00	0.00	0.00	9.15
RAJASTHAN	137.71	0.00	271.57	429.38
SIKKIM	1.59	8.25	3.89	1.93
TAMIL NADU	128.12	311.92	205.12	34.91
TELANGANA	51.86	0.00	105.62	128.39
TRIPURA	4.30	14.01	50.65	15.39
UTTAR PRADESH	256.85	376.32	237.99	462.69
UTTARAKHAND	25.42	5.28	40.52	30.82
WEST BENGAL	306.38	111.47	371.52	575.53
	<b>2438.47</b>	<b>2190.28</b>	<b>2730.33</b>	<b>3438.66</b>

## Annexure-4

Statement referred in part (d) of the reply to Lok Sabha Un-starred Question No.823 due for reply on 3-12-2015

State/UT-wise, Central share released during last 3 years and current year under SBM(Urban) (Rs. in Crore)				
State/UT	2012-13	2013-14	2014-15	2015-16 (Upto 30-11-2015)
A & N ISLAND	NA	NA	0.00	0.14
ANDHRA PRADESH	NA	NA	40.00	30.00
ARUNACHAL PRADESH	NA	NA	9.36	1.21
ASSAM	NA	NA	0.23	0.00
BIHAR	NA	NA	37.72	0.00
CHANDIGARH	NA	NA	0.00	1.70
CHHATTISGARH	NA	NA	30.79	0.00
DAMAN & DIU	NA	NA	0.00	0.00
D & N HAVELI	NA	NA	0.00	0.00
NCT OF DELHI	NA	NA	7.53	55.83
GOA	NA	NA	3.17	0.64
GUJARAT	NA	NA	57.30	29.32
HARYANA	NA	NA	17.92	11.09
HIMACHAL PRADESH	NA	NA	6.02	0.90
JAMMU & KASHMIR	NA	NA	14.75	0.00
JHARKHAND	NA	NA	15.27	0.00
KARNATAKA	NA	NA	80.01	30.86
KERALA	NA	NA	19.18	0.00
MADHYA PRADESH	NA	NA	21.02	65.40
MAHARASHTRA	NA	NA	135.00	44.60
MANIPUR	NA	NA	11.21	0.00
MEGHALAYA	NA	NA	4.05	0.00
MIZORAM	NA	NA	9.79	0.00
NAGALAND	NA	NA	10.52	0.00
ORISSA	NA	NA	1.43	11.33
PUDUCHERRY	NA	NA	1.95	0.00
PUNJAB	NA	NA	41.40	0.00
RAJASTHAN	NA	NA	60.73	23.71
SIKKIM	NA	NA	3.08	0.00
TAMIL NADU	NA	NA	35.07	83.39
TELANGANA	NA	NA	28.95	29.15
TRIPURA	NA	NA	0.00	0.00
UTTAR PRADESH	NA	NA	86.07	82.23
UTTARAKHAND	NA	NA	5.94	0.40
WEST BENGAL	NA	NA	64.01	0.00
			<b>859.47</b>	<b>501.90</b>

